Sr. No. 647 Through video Conference

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 1737/2013

Zamindarani Awantipora & ors.

.... Petitioner(s)

Through:- None

V/s

State of J&K and ors.

.....Respondent(s)

Through:- Mr. N. H. Shah, Sr. AAG

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

<u>ORDER</u>

Mr. N. H. Shah, learned Sr. AAG, seeks and is granted further four

& KASHR

weeks' time to file reply.

List on 04.08.2020.

(Sindhu Sharma) Judge

SRINAGAR 22.06.2020 Ram Murti